

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Company Appeal (AT)(Ins.) No. 1411 of 2019**

**In the matter of:**

**Mr. Ashish Kumar**

**....Appellant**

**Vs.**

**Mr. Vinod Kumar P. Ambavat**

**Resolution Professional,**

**R.K. Jain Construction India Pvt. Ltd.& Anr.**

**....Respondents**

**Present :**

**Appellant: Mr. Anurag, Mr. Sushil, Advocates**

**Respondent: Mr. Manish K.Bishnoi, Mr. Narendra Singh, Advocates for  
R-2**

**Mr. R.P. Agarwal, Advocate for R-1**

**ORDER**

**22<sup>nd</sup> January, 2020**

Heard both the sides. **Judgement is reserved.**

Learned Counsel for the respective parties are directed to submit written submissions not more than three pages within three days.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

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